

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/704/2024

PETITION NUMBER : CP(IB)/685(CHE)/2019

**NAME OF THE APPLICANT : Umesh Garg (Liquidator)
M/s. Jeppiaar Cements Pvt Ltd**

NAME OF THE RESPONDENT(S) : HDFC Bank Ltd

UNDER SECTION : Sec 60(5) & Reg 2A of IBBI Reg, 2016

ORDER

Ld. Counsel Mr. Krishna Sharma for the Applicant. Ld. Counsel Mr. Gautham Ram Vittal for the Respondent

Ld. Counsel for the Respondent on instructions submits that the payment will be made within one week.

List the **Application for submitting compliance on 30.07.2024.**

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk